

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

**CP No.17/241/HDB/2024
AND
IA (CA) 99/2024 in CP No.17/241/HDB/2024
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Mudumala Issac Abhilash

...Petitioner

AND

Doctor Thoughts Pvt Ltd & 04 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.17/241/HDB/2024

Learned Counsel Mr Y Surayanarayana, along with the counsel on record Mr Manoj Kumar Koyalkar, for petitioner present physically.

Learned Counsel Mr L Venkateshwar Rao, along with Mr Rithesh, for respondent present physically. Call on 01.05.2024.

IA (CA) 99/2024

Call on 01.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)